

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1053**

**TO BE ANSWERED ON THE 19TH DECEMBER, 2018/ AGRAHAYANA 28, 1940
(SAKA)**

ATTACKS ON AFRICAN NATIONALS

1053. SHRI M.P. VEERENDRA KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government has noted media reports on a recent incident in a Haryana village where the African nationals were attacked on the rumour that they kidnapped a boy and ate him;

(b) whether these kinds of rumours and attacks amount to racial discrimination against the African nationals in India and that brings bad name to the country, if so, reaction of Government thereto; and

(c) the steps taken/being taken by Government to punish the rumour mongers and the attackers?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): The media has reported an incident relating to attacks on African Nationals. The incidents of attacks on African nationals are criminal acts perpetrated by anti-social and criminal elements and should not be construed as racist attacks. In order to ensure that such incident of violence do not recur, several remedial steps have been taken. The State governments, having large number of African nationals, have been advised to increase police patrolling in areas where sizeable African community resides. They have also been advised to hold regular meetings with the African community in all major metropolitan cities to reassure them. Local authorities have been sensitized to ensure the safety and security of all foreigners including Africans. The Government also maintains regular contacts with African diplomatic Missions in this regard.
